

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(33) C.P.(IB)216 (MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2019**

NAME OF THE PARTIES: Meridian Metala
V/s
Gammon India Limited.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE..

ORDER

1. The Learned Representatives of both the sides are present.
2. It is stated that pleadings are complete, but due to paucity of time matter is adjourned.
3. Adjourned to **25.06.2019**.

10.04.2019
Aah=

Sd/-
M.K. SHRAWAT
Member (Judicial)